## GOVERNMENT OF JAMMU AND KASHMIR DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS (Power Section)Civil Secretariat Srinagar/Jammu

## **Notification**

## Jammu, the 16<sup>th</sup> of April, 2025

S.O 94 .- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint the following officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Srinagar.

S. No.	Name of the Officer (Ms./Mr.)	Designation
1.	Shahida Hamid	Naib Tehsildar ARA DC Office
2.	Mukhtar Ah Parray	Naib Tehsildar Kothi Bagh
3.	Fida Mohammad Hussain	Naib Tehsildar Gogji Bagh
4.	Mohammad Iqbal Mir	Naib Tehsildar Chattabal
5.	Fida Mohammad Hussain	Naib Tehsildar Rambagh
6.	Hamid ullah Dar	Naib Tehsildar Nandpora
7.	Sheeraz Ahmad	Naib Tehsildar Harwan
8.	Syed Ulfat Rasool Bukhri	Naib Tehsildar Buchwara
9.	Shah Mohammad Asif	Naib Tehsildar Khanyar
10.	Muzaffar Khan	Naib Tehsildar Nowgam
11.	Mudasir Hussain Dar	Naib Tehsildar Sanat Nagar
12.	Abdul Aleem Sofi	Naib Tehsildar Lawapora
13.	Imtiyaz Ahmad Ganai	Naib Tehsildar Zainakote
14.	Hyder Hussain Bhat	Naib Tehsildar Zoonimar
15.	Mohammad Ishaq Bhat	Naib Tehsildar Soura
16.	Zaid Ahmad Poswal	Naib Tehsildar Khanmoh
17.	Ajaz Ahmad Bhat	Naib Tehsildar Nazool
18.	Aijaz Hussain Mir	Naib Tehsildar LCMA

By Order of the Government of Jammu and Kashmir.

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Sd/-(Achal Sethi) Secretary to Government

No. LAW-Powr/3/2022-10

Dated: - 16 -04 - 2025

W. 12. 4. 2005

## Copy to the:- .

- 1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2. Divisional Commissioner, Kashmir.
- 3. Administrative Secretary, Revenue Department.
- 4. District Magistrate, Srinagar. This is with reference to letter No. DMS/PS/2025/24-25 Dated 09-04-2025.
- 5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.

6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).

7. Incharge Website section

Additional Secretary to Government Department of Law, Justice and P A